## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

## (Amount in ₹)

|         |  | _                         |                   |                            |                           |                      | 1                |                    | 1          | (Amount in 4)                     |  |
|---------|--|---------------------------|-------------------|----------------------------|---------------------------|----------------------|------------------|--------------------|------------|-----------------------------------|--|
| Sl. No. | Category of creditor   | Summary of claim received |                   | Summary of claims admitted |                           | Amount of contingent | Amount of claims | Amount of claim    | Details in | Remarks, if any                   |  |
|         |  | No. of claims             | Amount            | No. of claims              | Amount of claims admitted | claims               | not admitted     | under verification | Annexure   |                                   |  |
|         | Secured financial creditors belonging to any class of  |                           |                   |                            |                           |                      |                  |                    |            | No Claims have been received      |  |
|         | creditors  | -                         | -                 | -                          | -                         | -                    | -                | -                  | 1          | from this category of creditor by |  |
| 1       |  |                           |                   |                            |                           |                      |                  |                    |            | IRP till 6th July, 2022.          |  |
|         | Unsecured financial creditors belonging to any class of  | -                         | -                 | _                          | -                         | -                    | -                | -                  | 2          | No Claims have been received      |  |
|         | creditors  |                           |                   |                            |                           |                      |                  |                    |            | from this category of creditor by |  |
| 2       |  |                           |                   |                            |                           |                      |                  |                    |            | IRP till 6th July, 2022.          |  |
|         | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 1                         | 1,60,05,32,300.95 | 1                          | 49,51,45,772.00           | -                    | -                | 1,10,53,86,528.95  | 3          | Details of claims attached as     |  |
| 3       |  |                           |                   |                            |                           |                      |                  |                    |            | Annexure 3                        |  |
|         | Unsecured financial creditors (other than financial  | 1                         | 1,11,77,725.00    | 1                          | 1,06,56,827.00            | -                    | 5,20,898.00      | -                  | 4          | Details of claims attached as     |  |
| 4       | creditors belonging to any class of creditors)   | 1                         |                   | 1                          |                           |                      |                  |                    |            | Annexure 4                        |  |
|         | Operational creditors (Workmen)  | -                         |                   | -                          | -                         | -                    | -                | -                  | 5          | No Claims have been received      |  |
|         |  |                           | -                 |                            |                           |                      |                  |                    |            | from this category of creditor by |  |
| 5       |  |                           |                   |                            |                           |                      |                  |                    |            | IRP till 6th July, 2022.          |  |
|         | Operational creditors (Employees)  | -                         | -                 | -                          | -                         | -                    | -                | -                  | 6          | No Claims have been received      |  |
|         |  |                           |                   |                            |                           |                      |                  |                    |            | from this category of creditor by |  |
| 6       |  |                           |                   |                            |                           |                      |                  |                    |            | IRP till 6th July, 2022.          |  |
|         | Operational creditors (Government Dues)  | -                         | -                 | -                          | -                         | -                    | -                | -                  | 7          | No Claims have been received      |  |
|         |  |                           |                   |                            |                           |                      |                  |                    |            | from this category of creditor by |  |
| 7       |  |                           |                   |                            |                           |                      |                  |                    |            | IRP till 6th July, 2022.          |  |
|         | Operational creditors (other than Workmen and Employees and Government Dues)                     | -                         | -                 |                            | -                         | -                    | -                | -                  | 8          | No Claims have been received      |  |
|         |  |                           |                   | -                          |                           |                      |                  |                    |            | from this category of creditor by |  |
| 8       |  |                           |                   |                            |                           |                      |                  |                    |            | IRP till 6th July, 2022.          |  |
| 9       | Other creditors, if any, (other than financial creditors   | -                         | -                 | -                          | -                         | -                    | -                | -                  | 9          | No Claims have been received      |  |
|         |  |                           |                   |                            |                           |                      |                  |                    |            | from this category of creditor by |  |
|         | and operational creditors)   |                           |                   |                            |                           |                      |                  |                    |            | IRP till 6th July, 2022.          |  |
|         | Total  |                           | 1,61,17,10,025.95 | 2                          | 50,58,02,599.00           | -                    | 5,20,898.00      | 1,10,53,86,528.95  |            |                                   |  |



## Annexure – 4

Name of the corporate debtor: Varsha Corporation Limited; Date of commencement of CIRP: June 10, 2022; List of creditors as on: July 06, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| SI. No. |                       | Details of claim received |                | Details of claim admitted |                 |                             |         |                       |            | Amount of |                              |                                    |                   |
|---------|-----------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|---------|-----------------------|------------|-----------|------------------------------|------------------------------------|-------------------|
|         | Name of creditor      | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by guarantee | related | % voting share in CoC | contingent | • I ·     | Amount of claim not admitted | Amount of claim under verification | Remarks, it any l |
|         | Shree Krishna Woollen |                           |                |                           |                 |                             |         |                       |            |           |                              |                                    |                   |
| 1       | Mills Private Limited | 25.06.2022                | 1,11,77,725.00 | 1,06,56,827.00            | Unsecured       | NA                          | No      | 100                   | -          | -         | 5,20,898.00                  | -                                  | -                 |

